

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 15.03.2022 (TUESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 957 of 2021	Ramesh Kumar Chaudhary Through its authorised representative Gautam Chaudhary & Anr. Vs. Anju Agarwal Liquidator of Shree Bhawani Paper Mills Ltd. & Ors.	Anuj Tiwari	Abhishek Anand-R1 Pulkit Deora-R2 & R3

For Admission (Fresh Case)

2.	Comp. App. (AT) (Ins) No. 279 of 2022	Prakash Sharad Joshi Vs. Ulric Francis Sequeira & Ors.	Rahul D. Oak	
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**By order of Hon'ble Chairperson
-sd/-
Registrar**